

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.145/2013

Present:
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company	Tirumala Infrabuild Pvt.Ltd. & Ors.-Versus-IDIO Construction & Industries Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|---------------------------|--------------|-----------------------------------|
| 1. | MR SURRENDRA KUMAR | Petitioner | Surrendra Kumar
Adv
8.12.17 |
| 2. | MR. NILANJAN CHATTERJEE | " | Quice
08/12/17 |
| 1. | PATITA BABAN BISHWAL, Adv | } R-1, 2 & 5 | 8/12/17 |
| 2. | KULDIP PATEL, Adv | | |
| 3. | URMILA CHATTERJEE, Adv | | |

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 5 are present.

List it on 19/01/2018 for hearing.

8d

(Jinan K.R.)
Member (J)